

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 639 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 09th May, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing 6 days "**Training on Mediation**" programme from **10-15 May, 2014**, at **Jabalpur**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Rewa, Satna, Sidhi, Singrauli, Panna, Katni, & Damoh** (25 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 640 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 09th May, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
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1. Smt. Radha Sonkar, Special Judge SC/ST (P.A.) Act, Katni.
2. Shri Mrityunjay Singh, Principal Judge, Family Court, Satna.
3. Shri Tarkeshwar Singh, Special Judge SC/ST (P.A.) Act, Damoh.
4. Shri Prem Narayan Singh, VI A.D.J., Satna.
5. Shri Umesh Pandav, IV A.D.J., Satna.
6. Shri Sanjay Kumar Dwivedi, A.D.J., Mauganj, District Rewa.
7. Shri Prayag Lal Dinkar, I A.D.J., Sidhi.
8. Shri Sunil Kumar Jain (Jr.), III A.D.J., Damoh.
9. Shri Devendra Prasad Mishra, I A.D.J., Panna.
10. Shri Akhilesh Kumar Mishra, AJ to I A.D.J., Waidhan, District Singrauli.
11. Shri Ashutosh Mishra, I C.J.Cl.-I & C.J.M., Katni.
12. Smt. Kavita Deep Khare, VI C.J.Cl.-I, Satna.
13. Shri Sudheer Singh Rathod, II C.J.Cl.-I, Rewa.

14. Smt. Sushila Verma, C.J.Cl.-I, Hatta, District Damoh.
15. Shri Shivlal Kewat, II C.J.Cl.-I, Waidhan, District Singrauli.
16. Shri Kapil Narayan Bharadwaj, I C.J.Cl.-II, Katni.
17. Shri Arvind Kumar Sharma, I C.J.-I & CJM, I, Panna.
18. Shri Sandeep Kumar Soni, I C.J.Cl.-II, Satna.
19. Shri Sudhanshu Sinha, III C.J.Cl.-II, Jabalpur.
20. Shri Sushil Kumar Gautam, V C.J.Cl.-II, Rewa.
21. Smt. Chainwati Taram, IV C.J.Cl.-II, Rewa.
22. Shri Deepak Kumar Agrawal, IX CJ-II, Jabalpur.
23. Shri Amit Nigam, III C.J.Cl.-II, Sihora, District Jabalpur.
24. Shri Ajay Singh, II CJ-II, Sidhi.
25. Shri Vinod Kumar Verma, VIII C.J.Cl.-II, Jabalpur.

With a direction to participate in the 6 days "Training on Mediation" programme from 10-15 May, 2014, at Jabalpur.

3. District and Sessions Judge, **Jabalpur / Rewa / Satna / Sidhi / Singrauli / Panna / Katni / Damoh** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 151/2014, dated 21.04.2014, 205/2014, dated 25.04.2014 & 392/2014, dated 08.05.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

(VED PRAKASH)
REGISTRAR GENERAL


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